

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 84(ND)/2015  
CA NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN  
Hon'ble Member (J)



SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF <sup>SPECIAL</sup> PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2016

NAME OF THE COMPANY: Dr Vijay Badhwar  
V/s.

M/s. GRL OFF Highway Tires Pvt. Ltd. & Ors


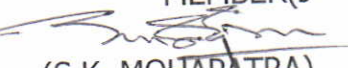
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. VIKAS MEHTA, ADV Mr. KARANDEEP KHAMNA, ADV Ms. CHANDNI ANAND, ADV Mr JEEVAN BALLAV PANDA		FOR RESPONDENT NOS. 2 TO 6	 
2.	Mr. ANKIT SHAH, ADV		For Respondent NO. 7.	Ankit Shah.
3.	Sanjay Chandhy Adv		For Petitioner	<u>Sanjay Chandhy</u>

**Order**

Counsel for the parties are present and it is represented by the counsel for the petitioner that it may not be possible to complete the arguments within the period of next three days during which this Special Principal Bench is constituted.

Hence this matter is adjourned to 22.11.2016 for arguments.

  
(R. VARADHARAJAN)  
MEMBER(J)  
  
(S.K. MOHAPATRA)  
MEMBER (T)